

The Goa Ferries (Amendment) Bill, 2022

(Bill No. 41 of 2022)

A

BILL

To amend the Goa Ferries Act, 1990 (Goa No. Act 9 of 1990).

BE it enacted by the Legislative Assembly of Goa in the Seventy Third Year of the Republic of India as follows:—

1. Short title and commencement.— (1) This Act may be called the Goa Ferries (Amendment) Act, 2022.

(2) It shall come into force at once.

2. Amendment of section 10:— In Section 10 of the Goa Ferries Act, 1990 (Goa Act No. 9 of 1990), Sub-Section (2) thereof shall be omitted.

— 2 —

The Bill has been passed by the Legislative
Assembly of the State of Goa on 22nd July, 2022.

Dated

Speaker

I assent to this Bill.

Dated

Governor



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

**The Goa Ferries (Amendment)
Bill, 2022**

(Bill No. 41 of 2022)

(As Passed by the Legislative Assembly of the State of Goa)

**GOA LEGISLATURE SECRETARIAT,
ASSEMBLY HALL, PORVORIM, GOA
JULY, 2022**

